

Secondly, why are the Indian investigators being denied access to David Headley, when the FBI was allowed to question Ajmal Kasab who is in Indian custody? Is it because it will expose the under-belly of the US covert operations, which has a record of creating Frankenstein, like Osama Bin Laden. Did our Prime Minister raise the issue when he met the US President in Washington? What steps are being taken by the Indian Government to ensure that the Indian investigators question David Headley at the earliest?

Sir, these are very crucial issues which have an impact on our national security and we demand that the Government of India clarify these issues. Thank you.

SHRI AMAR SINGH (Uttar Pradesh): Sir, I associate myself with the matter raised by Shrimati Brinda Karat.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the issue raised by Shrimati Brinda Karat.

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI MATILAL SARKAR (Tripura): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. RAJEEVE (Kerala): Sir, I also associate myself with this important issue.

MR. DEPUTY CHAIRMAN: Yes, yes. All of you associate.

Department of Personnel and Training's O.M. on de-reservation of vacant posts belonging to SCs, STs and OBCs as reported in newspaper

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I rise to express my anguish over the reported O.M. issued by the DoPT on deserving the posts meant for SCs, STs and OBCs after the so-called prolonged vacancy in exceptional cases, and, the idea that the two weeks' time will be given to the SC, ST Commission or the Ministry of Social Justice for responding. Sir, it is very manipulative. I am very sorry to say that we have been asking the Government to bring forward the Reservation Act so that such manipulative tactics do not take place. Sir, it can be easily manipulated. You are thereby giving rise to such manipulations. I can understand, the SCs and STs not being available here and there, but, Sir, hundred per cent OBCs are available. We have experienced it, Sir. Even in the case of SCs and STs, what are the efforts made by the Government to train them, to search the candidates, or, to advertise the posts. We have reviewed this position. Sir, we are grateful towards the Government for saying that a series of attempts should be made to fill up the backlog but, Sir, it is a backdoor method to delay the legitimate opportunities. We are afraid that it would be highly misused. We would like the Government to immediately withdraw it, otherwise, there is going to be a widespread unrest amongst Dalits, SCs, STs and OBCs across the country. Secondly, Sir, (*Interruptions*) I have time.

SHRIMATI BRINDA KARAT (West Bengal): Sir, he is very correct.

SHRI JESUDASU SEELAM: Secondly, Sir, Mr. Venkaiah Naidu brought out a very important thing. I don't want people to take... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no, don't link it. ... *(Interruptions)*...

SHRI JESUDASU SEELAM: This is telling us how it can ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no ... *(Interruptions)*.. Your subject is ... *(Interruptions)*.. Mr. Seelam, I will not allow. ... *(Interruptions)*.. Nothing will go on record. ... *(Interruptions)*..

SHRIMATI BRINDA KARAT: Sir, this issue is a very important issue. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, that is different. ... *(Interruptions)*..

SHRI JESUDASU SEELAM: *

MR. DEPUTY CHAIRMAN: What Mr. Venkaiah Naidu has said, you have to raise nothing out of that. ... *(Interruptions)*...

SHRI JESUDASU SEELAM: *

MR. DEPUTY CHAIRMAN: It is over now. ... *(Interruptions)*.. You have to associate only. ... *(Interruptions)*..

SHRI B.S. GNANADESIKAN (Tamil Nadu): Sir, I associate. ... *(Interruptions)*...

MS. SUSHILA TIRIYA (Orissa): Sir, I associate. ... *(Interruptions)*..

MR. DEPUTY CHAIRMAN: Please. ... *(Interruptions)*. Please ... *(Interruptions)*.

SHRI D. RAJA (West Bengal): Sir, I have given a separate notice. I would like to make a...

MR. DEPUTY CHAIRMAN: No, no. All the three Members have given notice on the same subject. That is why the practice is to associate only.

SHRI D. RAJA: Sir, it is a very serious matter. The Government claims that it is working for inclusive growth. But what the Department is doing is just opposite. I am working on the Committee of Welfare of SCs and STs. I am coming across the reports routinely given by the Government. So insensitive, so irresponsible they are. They said there is no availability of suitable candidates. I do not agree with the Government's understanding. How can you say that there is no availability of suitable candidates? Number two, in the name of public interest, you cannot take decisions which are going against the interests of SCs/STs and OBCs. *(Time-bell rings)* Let me finish, Sir. Number three, the Government says that there is ban on recruitment but this ban does not apply to the backlog. Why the Government Department should give such an answer that there is ban on recruitment? All these questions will have to be looked into, and

*Not recorded.

the Government should immediately withdraw this Office Memorandum which deprives the benefits of reservation which have been given to SCs/STs and OBCs. If this Government acts like that, it will have to face the wrath of the people in the coming days.

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, I ..(*Interruptions*)..

MR. DEPUTY CHAIRMAN: You associate. ..(*Interruptions*).. No, no. I cannot allow it to be discussed here. ..(*Interruptions*)..

SHRI V. HANUMANTHA RAO: Sir, I am told that there are nearly 28, 671 posts ..(*Interruptions*)..

MR. DEPUTY CHAIRMAN: You just associate Mr. Hanumantha Rao. ..(*Interruptions*).. They have said whatever they have to say. ..(*Interruptions*)..

SHRI V. HANUMANTHA RAO: There are 39,728 posts lying vacant for SCs/STs. India has got bundles of human resources with great talent. ..(*Interruptions*)..

MR. DEPUTY CHAIRMAN: Mr. Hanumantha Rao, please associate.

SHRI V. HANUMANTHA RAO: Okay, Sir. I associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Okay. The Minister wants to react on this.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, this is a major issue. I think the House should debate on this one time. A lot of misinformation is floating. This newspaper story that the hon. Member has referred to is factually quite incorrect. Sir, this kind of OM has existed since 1979. What we are trying to do is, we are trying to further strengthen it. There had been no de-reservation of earmarked vacancies for the last ten years. Why are we doing it today? It was not done quietly; it was not done behind anybody's back. I have a copy of the report. As if it was a secret, it is on the website. It was done only for three reasons. One, creation of a separate national Commission for SCs and STs. As you know, earlier there is one Commission. When we created two different Commissions, different proforma was required. The second reason is replacement of vacancy-based register by postbased register. A decision was taken in 1995 to do that. And, the third reason was, ban on exchange of reservation between SCs and STs which was earlier being done. Now, it is not allowed to be done. It is a progressive step that we have taken. It is an open thing. It is on the website. Nothing has been done secretly. But, unfortunately, the newspaper has chosen to use words like the OM says

‘unlocking of quota’. Where have the words ‘unlocking of quota’ been used? Newspaper is talking about it. It is not a responsible reporting, I am sorry to say. It is an OM which is tendering ..(Interruptions).. This is the Government which has launched a special drive, after we came to power in 2004, where more than 60,000 posts were filled during the drive. Now, we have launched another drive in 2008, and it is the endeavour of the Government to see that there is no backlog vacancy at all.

SHRI JESUDASU SEELAM: We are ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It is over now. ..(Interruptions).. No more discussion ..(Interruptions).. No more discussion. ..(Interruptions).. Shri Bharatkumar Raut. ..(Interruptions).. Shri Bharatkumar Raut. ..(Interruptions).. No, no. Please ..(Interruptions).. What is this? ..(Interruptions).. Mr. Seelam, Please. ..(Interruptions).. Okay. ..(Interruptions).. Please. ..(Interruptions).. It is not the Question Hour. ..(Interruptions)...

SHRI PRITHVIRAJ CHAVAN: We cannot respond to everything in Zero Hour. ..(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes. You give a notice. We will have a fullfledged debate. ..(Interruptions)...

SHRI PRITHVIRAJ CHAVAN: It was actually an incorrect report. Let’s have a full debate on this..(Interruptions)...

MR. DEPUTY CHAIRMAN: When the Minister is agreeing for a full-scale debate on it, why are you raising it again?

Intelligence inputs about a Bangladeshi terrorist outfit allegedly planning attacks on Mumbai and Hyderabad

SHRI BHARATKUMAR RAUT (Maharashtra): Sir, it is a matter of deep concern that our intelligence agencies have received inputs about renewed activities of Jamat-ul-Mujahideen Bangladesh. Its activists are likely to target Mumbai and Hyderabad cities. Sir, I am sure that our intelligence agencies and security forces will take due care and will not allow any plot to disturb civic life not just in these cities but in the entire country. I am hopeful about that. However, here we need to ponder upon the inputs. The Bangladeshis, who have been coming to India illegally for the last so many years, have really created a threat to the internal security of the country. Our erstwhile Chief Minister of Maharashtra, who is now a member of the Union Cabinet, has openly stated that we need to take care of the illegal immigrants from Bangladesh in this country. However, nothing has been done. I come from Mumbai. Let me tell you, Sir, that in Mumbai